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# West Bengal Appropriation (No. 2) Act, 1957 7 of 1957

[11 July 1957]

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#### **SCHEDULE 1:-** SCHEDULE

# West Bengal Appropriation (No. 2) Act, 1957 7 of 1957

[11 July 1957]

#### **PREAMBLE**

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1958.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1958;

It is hereby enacted in the Eighth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For the Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, dated the 28th June, 1957, Part IV A, page 2727-2733; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 2nd July, 1957; and for the proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of that Council held on the 3rd July, 1957.

#### 1. Short title :-

This Act may be called the West Bengal Appropriation (No. 2) Act,

# 2. Issue of Rs. 62,44, 44,001out of the Consolidated Fund of West Bengal for the year 1957-58, in addition to the sum already authorised to be withdrawn for that year :-

In addition to the sum of fifty-one crores, sixty-two lakhs and sixteen thousand rupees authorised to be withdrawn appropriated under the West Bengal Appropriation (Vote on Account) Act, 1957, (Act VI of 1957.) there may be paid and applied from and out of the Consolidated Fund of West Bengal, sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees sixty-two crores, forty-four lakhs, forty-four thousand and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1958, in respect of the services specified in column 2 of the Schedule.

#### 3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1958.

## SCHEDULE 1 SCHEDULE

## SCHEDULE (See sections 2 and 3)

| 1         | 2   | 3  |  |          |
|-----------|---|--|--|----------|
| Grant No. | Services and  | Sı                                       | ums not exceedi                            | ng       |
|           | purposes.   | Voted by the<br>Legislative<br>Assembly. | Charged on<br>the<br>Consolidated<br>Fund. | Total.   |
|           |   | Rs.                                      | Rs.  | Rs.      |
|           | A-Direct<br>Demand on the<br>Revenue.                   |  |  |          |
| 1         | 4-Taxes on Income other than Corporation Tax and Estate | 3,28,000                                 |  | 3,28,000 |

| 2  | Duty.<br>7-Land   | 2,77,77,000  |           | 2,77,77,000                             |
|----|---|--|-----------|---|
|    | Revenue   | , , , , , , , , , , , , ,  |           | , |
|    |   | AA-Principal Revenue Heads-Forest and other Capital Accounts   |           |   |
|    |   | outside the<br>Revenue<br>Account.   |           |   |
|    |   | 65-Payment of<br>Compensation<br>to Land<br>Holders, etc.,<br>on the<br>abolition of the<br>Zemindary<br>System. | 49,58,000 | 49,58,000                               |
|    | Total-Grant No. 2   | 3,27,35,000  |           | 3,27,35,000                             |
|    | A-Direct<br>Demand on the<br>Revenue.                                       |  |           |   |
| 3  | 8-State Excise<br>Duties  | 24,17,000  |           | 24,17,000                               |
| 4  | 9-Stamps  | 5,00,000   |           | 5,00,000                                |
| 5  | 10-Forest   | 49,00,000  |           | 49,00,000                               |
| 6  | 11-Registration   | 12,74,000  |           | 12,74,000                               |
| 7  | 12-Taxes on<br>Vehicles   |  | 2,25,000  | 2,25,000                                |
| 8  | 13-Other Taxes and Duties   | 17,42,000  |           | 17,42,000                               |
|    | C-Revenue Account of Irrigation, Navigation, Embankment and Drainage Works. |  |           |   |
| 9  | 17-Interest on Irrigation Works (Commercial).                               |  | 21,54.000 | 21,54,000                               |
| 10 | XVII-Irrigation-<br>Working   | 13,07,000  |           | 13,07,000                               |

| lovnoncoc  | I           | I         | I           |
|--|-------------|-----------|-------------|
| expenses 18-Other Revenue expenditure financed from Ordinary Revenues.                                   | 1,08,93,000 |           | 1,08,93,000 |
| H-Civil Works<br>and<br>Miscellaneous<br>Public<br>Improvements.   |             |           |             |
| 51A-Interest on<br>Capital Outlay<br>on<br>Multipurpose<br>River Schemes.                                |             | 61,61,000 | 61,61,000   |
| 5IB-Other<br>Revenue<br>expenditure<br>connected with<br>Multipurpose<br>River Schemes.                  | 9,30,000    |           | 9,30,000    |
| CC-Capital Account of Irrigation, Navigation, Embankment and Drainage Works outside the Revenue Account. |             |           |             |
| 58- Construction of Irrigation, Navigation, Embankment and Drainage Works (Commercial).                  | 37,46,000   |           | 37,46,000   |
| HH-Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account      |             |           |             |
| 80A-Capital  | 87.45.000   | l         | 87.45.000   |

| Ī  | 00/1. 0mp.cm.   | .,,         | 1           | 0.,.0,000   |
|----|---|-------------|-------------|-------------|
|    | Outlay on Multipurpose River Schemes outside the Revenue Account.     |             |             |             |
|    | Total-Grant No.<br>10   | 2,56,21,000 | 61,61,000   | 3,17,82,000 |
|    | E-Debt<br>Services.   |             |             |             |
| 11 | 22-Interest on<br>Debt and other<br>obligations                       |             | 1,07,05,000 | 1,07,05,000 |
| 12 | 23-<br>Appropriation<br>for Reduction<br>or Avoidance of<br>Debt      |             | 1,54,47,000 | 1,54,47,000 |
|    | F-Civil<br>Administration.  |             |             |             |
| 13 | 25-General<br>Administration  | 1,83,23,000 | 6,18,000    | 1,89,41,000 |
| 14 | 27-<br>Administration<br>of Justice                                   | 52,96,000   | 16,22,000   | 69,18,000   |
| 15 | 28-Jails and<br>Convict<br>Settlements                                | 49,47,000   |             | 49,47,000   |
| 16 | 29-Police   | 4,24,62,000 |             | 4,24,62,000 |
| 17 | 30-Ports and Pilotage   | 4,76,000    |             | 4,76,000    |
| 18 | 36-Scientific<br>Departments  | 41,000      |             | 41,000      |
| 19 | 37-Education .  | 6,28,53,000 |             | 6,28,53,000 |
| 20 | 38-Medical  | 2,82,59,000 | 17,000      | 2,82,76,000 |
| 21 | 39-Public<br>Health   | 1,41,43,000 |             | 1,41,43,000 |
| 22 | 40-Agriculture-<br>Argiculture  | 3,14,11,000 |             | 1,14,11,000 |
|    | FF-Civil Administration- Capital Account outside the Revenue Account. |             |             |             |
| I  | 71-Capital  | 66.49.000   |             | 66.49.000   |

| I  | /                            | ,,          | 1 | ,,          |
|----|------------------------------|-------------|---|-------------|
|    | Outlay on                    |             |   |             |
|    | Schemes of                   |             |   |             |
|    | Agricultural                 |             |   |             |
|    | Improvement                  |             |   |             |
|    | and Research                 |             |   |             |
|    | outside the                  |             |   |             |
|    | Revenue                      |             |   |             |
|    | Account.                     |             |   |             |
|    | Total-Grant No.              | 3,80,60,000 |   | 3,80,60,000 |
|    | 22                           | 3,80,00,000 |   | 3,80,00,000 |
|    | F-Cvil                       |             |   |             |
|    | Administration.              |             |   |             |
| 23 | 40-Agriculture-<br>Fisheries | 18,67,000   |   | 18,67,000   |
| 24 | 41-Veterinary                | 22,94,000   |   | 22,94,000   |
| 25 | 42-Co-                       | 26,79,000   |   | 26,79,000   |
|    | operation                    | _==,, =,=== |   |             |
| 26 | 43-Industries-               | 27 17 000   |   | 27 17 000   |
| 20 | Industries                   | 37,17,000   |   | 37,17,000   |
|    | H-Civil Works                |             |   |             |
|    | and                          |             |   |             |
|    | Miscellaneous                |             |   |             |
|    | Public                       |             |   |             |
|    | Improvements.                |             |   |             |
|    | 52-Interest on               |             |   |             |
|    | Capital Outlay               |             |   |             |
|    | on Electricity               |             |   |             |
|    | Schemes.                     |             |   |             |
|    |                              |             |   |             |
|    | 52A-Other                    |             |   |             |
|    | Revenue                      |             |   |             |
|    | expenditure                  |             |   |             |
|    | connected with               |             |   |             |
|    | Electricity                  |             |   |             |
|    | Schemes.                     |             |   |             |
|    | XL1-Receipts                 |             |   |             |
|    | from Electricity             |             |   |             |
|    | Schemes-                     |             |   |             |
|    | Working                      |             |   |             |
|    | expenses.                    |             |   |             |
|    | HH-Capital                   |             |   |             |
|    | Account of Civil             |             |   |             |
|    | Works                        |             |   |             |
|    | and                          |             |   |             |
|    |                              |             |   |             |
|    | Miscellaneous                |             |   |             |
|    | Public                       |             |   |             |
|    | Improvements                 |             |   |             |
|    | within the                   |             |   |             |
|    | Revenue                      |             |   |             |
|    | Account.                     |             |   |             |

|    | 53-Capital Outlay on Electricity Schemes met out of Revenue. FF-Civil                                |             |              |
|----|--|-------------|--------------|
|    | Administration-<br>Capital Account<br>outside the<br>Revenue<br>Account.                             |             |              |
|    | 72-Capital Outlay on Industrial Development outside the Revenue Account.                             | 66,56,000   | 66,56,000    |
|    | HH-Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account. |             |              |
|    | 81A-Capital Outlay on Electricity Schemes outside the Revenue Account.                               |             |              |
|    | Total-Grant No.<br>26  | 1,03,73,000 | 1,03,73,000  |
|    | F-Civil<br>Administration.   |             |              |
| 27 | 43-Industries-<br>Cottage<br>Industries  | 65,47,000   | 65,47,000    |
|    | FF-Civil Administration- Capital Account outside the Revenue Account.                                |             |              |
| I  | 72-Canital   | 2 56 000    | <br>2 56 000 |

|    | Outlay on Industrial Develop ment outside the Revenue Account- Cottage Industries. | 2,30,000    |          | 2,30,000    |
|----|--|-------------|----------|-------------|
|    | Total-Grants<br>No. 27   | 68,03,000   |          | 68,03,000   |
|    | F-Civil<br>Administration.   |             |          |             |
| 28 | 43-Industries-<br>Cinchona   | 20,39,000   |          | 20,39,000   |
| 29 | 47-<br>Miscellaneous<br>Departments  |             |          |             |
| 30 | 47- Miscellaneous Departments- Fire Services.                                      | 19,90,000   |          | 19,90,000   |
| 31 | 47- Miscellaneous Departments- Excluding Fire Services                             | 45,35,000   |          | 45,35,000   |
|    | H-Civil Works<br>and<br>Miscellaneous<br>Public<br>Improvements.                   |             |          |             |
| 32 | 50-Civil Works   | 2,47,10,000 | 7,12,000 | 2,54,22,000 |
|    | Miscellaneous.   |             |          |             |
| 33 | 54-Famine  | 1,77,92,000 |          | 1,77,92,000 |
| 34 | 54B-Privy Purses and Allowances of Indian Rulers.                                  | 1,01,000    |          | 1,01,000    |
| 35 | 55-<br>Superannuation<br>Allowances and<br>Pensions.                               | 79,38,000   | 1,28,000 | 80,66,000   |
| -  | JJ-<br>Miscellaneous<br>Capital Account<br>within the                              |             |          |             |

|    | Revenue<br>Account.  |             |             |             |
|----|--|-------------|-------------|-------------|
|    | 55 A-<br>Commutation<br>of Pensions<br>financed from<br>Ordinary<br>Revenue. |             |             |             |
|    | JJ- Miscellaneous Capital Account outside the Revenue Account.               |             |             |             |
|    | 83-Payments of commuted value of pensions.                                   | 4,43,000    | 9,000       | 4,52,000    |
|    | Total-Grant No. 35   | 83,81,000   | 1,37,000    | 85,18,000   |
|    | J-<br>Miscellaneous.   |             |             |             |
| 36 | 56-Stationery and Printing   | 40,78,000   |             | 40,78,000   |
| 37 | 57-<br>Miscellaneous-<br>Miscellaneous                                       |             |             |             |
| 38 | 57-<br>Miscellaneous-<br>Contributions                                       | 68,75,000   | 11,46,000   | 80,21,000   |
| 39 | 57-<br>Miscellaneous-<br>Other<br>Miscellaneous<br>expenditure.              | 80,88,000   |             | 80,88,000   |
|    | JJ- Miscellaneous Capital Account outside the Revenue Account.               |             |             |             |
|    | 82-Capital Account of other State Works outside the Revenue Account.         | 3,47,58,000 | 3,47,58,000 |             |
|    | Total-Grant No.  | 4,28,46,000 |             | 4,28,46,000 |

|    | 39   |              |             |              |
|----|--|--------------|-------------|--------------|
| 40 | E-Debt Services. 22-Interest on Debt and other obligations- Expenditure on displaced persons.          |              | 1,25,000    | 1,25,000     |
|    | J- Miscellaneous. 57- Miscellaneous- Expenditure on displaced persons.                                 | -3,14,96,000 |             | -3,14,96,000 |
|    | JJ- Miscellaneous Capital Account outside the Revenue Account.   |              |             |              |
|    | 82-Capital Account of other State Works outside the Revenue Account- Expenditure on displaced persons. | 1,82,06,000  | 3,000       | 1,82,09,000  |
|    | Public Debt. Loans for displaced persons   |              | 10,00,000   | 10,00,000    |
|    | Loans and<br>Advances by<br>State<br>Government.   |              |             |              |
|    | Loans and Advances bearing interest- Loans and Advances to displaced persons.                          | 2,04,66,000  | 2,04,66,000 |              |
|    | Total-Grant No. 40   | 71,16,000    | 11,28,000   | 82,44,000    |
|    | E-Debt<br>Services.  | Rs.          | Rs.         | Rs.          |

| 41 | 22-Interest on<br>Debt and other<br>obligations-<br>Community<br>Development<br>Projects.            |             | 4,92,000    | 4,92,000    |
|----|--|-------------|-------------|-------------|
|    | M-<br>Extraordinary<br>Items.  |             |             |             |
|    | 63B- Community Development Projects, National Extension Service and Local Development Works.         | 1,06,29,000 | 1,06,29,000 |             |
|    | JJ- Miscellaneous Capital Account outside the Revenue Account.                                       |             |             |             |
|    | 82-Capital Account of other State Works outside the Revenue Account- Community Development Projects. | 11,36,000   | 11,36,000   |             |
|    | Public Debt. Loans for Community Development Projects.   |             | 5,87,000    | 5,87,000    |
|    | Loans and<br>Advances by<br>State<br>Government.   |             |             |             |
|    | Loans and Advances under Community Development Projects.   | 14,85,000   | 14,85,000   |             |
|    | Total-Grant No.  | 1.32.50.000 | 10.79.000   | 1.43.29.000 |

|    | 41  | _,,_,       | 20,, 2,000 | _,,,        |
|----|---|-------------|------------|-------------|
| 42 | M- Extraordinary Items. 63- Extraordinary charges in India  | 1,02,11,000 |            | 1,02,11,000 |
| 43 | 64C-<br>Preparation<br>Payments   | 4,40,000    |            | 4,40,000    |
|    | HH-Capital Account of Civil Works and Miscellaneous Public Improve-ments outside the Revenue Account  |             |            |             |
| 44 | 80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Account- Damodar Valley Project. | 3,86,92,000 |            | 3,86,92,000 |
| 45 | 81-Capital Account of Civil Works outside the Revenue Account.  | 4,62,35,000 |            | 4,62,35,000 |
|    | J-<br>Miscellaneous.  |             |            |             |
| 46 | XLVIA-Receipts<br>from Road and<br>Water<br>Transport<br>Schemes-<br>Working<br>expenses.             | 1,38,51,000 | 3,29,000   | 1,41,80,000 |
|    | JJ- Miscellaneous Capital Account outside the Revenue Account.  |             |            |             |

|    | 82B-Capital Outlay on Road and Water Transport Schemes outside the Revenue Account. | 26,56,000    | 26,56,000   |              |
|----|---|--------------|-------------|--------------|
|    | Total-Grant No. 46  | 1,65,70,000  | 3,29,000    | 1,68,36,000  |
| 47 | 85A-Capital Outlay on State Schemes of Government Trading.                          | 1            |             | 1            |
|    | Public Debt.  |              |             |              |
| 48 | Floating Debt   |              |             |              |
|    | Loans from<br>Reserve Bank<br>of India  |              |             |              |
|    | Loans from<br>Union<br>Government   |              | 1,25,83,000 | 1,25,83,000  |
|    | Total-Grant No. 48  |              | 1,25,83,000 | 1,25,83,000  |
|    | Loans and<br>Advances by<br>State<br>Government.                                    |              |             |              |
| 49 | Loans and<br>Advances by<br>State<br>Government.                                    | 2,61,90,000  |             | 2,61,90,000  |
|    | <b>Grand Total</b>  | 57,03,81,001 | 5,40,63,000 | 62,44,44,001 |